

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**C.P No. 132 (ND) 2016**

**SECTION OF THE COMPANIES ACT, 2013: 241-242**

**In the matter of:**

**Smt. Kiran Arora**

.....**Petitioner**

**VS.**

**M/s Kamdhenu Processors Pvt. Ltd. & ors.**

.....**Respondent**

**Order delivered on 30.8.2018**

**Coram: Shiv Ram Bairwa, Registrar**

For Petitioner (s) : Shri Palash Agarwal, Advocate

For Respondent(s) : None Appeared

**ORDER**

By order of the Registrar, the matter is listed on 4.9.2018.

**Sd/-**  
**(Samendra Shukla)**  
**Assistant Registrar**